

Defective Case Register from 2025-06-03 to 2025-06-03

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/16236/2025	NISHAT AFREEN	2025-06-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
2	D-ABLAPL/16232/2025	BUDHIRAM DAS	2025-06-03	G.R case number not mentioned in the synopsis.
3	D-RPFAM/22290/2025	BIDYADHAR MANSING	2025-06-03	Put up for S.R after filing of C.Copy of the impugned judgment.
4	D-ABLAPL/16611/2025	PARTHA SARATHI DAS	2025-06-03	1-COURT FEE IS DEFICIENT. 1. Rs 1/- (Rupees One) only to be paid in V. Nama
5	D-WA/22618/2025	BHOJARAJ SETH	2025-06-03	Date of order wrongly mention in Index, date chart, book mark,prayer,para- G, 17, being aggrieved, ground.
6	D-ABLAPL/16260/2025	PRAKASH KUMAR BEURA	2025-06-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
7	D-CRLMP/16400/2025	BIDYADHAR MANSING	2025-06-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart are not page marked in index .
8	D-CRLMC/16574/2025	JAYADEBA BEHERA	2025-06-03	14-NOT PROPERLY INDEXED. Annexures not properly arranged.
9	D-ABLAPL/16281/2025	SWARAJ PATEL	2025-06-03	1. In annexure -1.page no-11 is not properly annexed. 2.High Court Bar association Members welfare scheme Rs 50/-(Hologram) to be paid.
10	D-ABLAPL/16263/2025	SWARAJ PATEL	2025-06-03	1.In paragraph -1 and 2 of the application,name of the police station with corresponding no and G.R case no is not tally with FIR copy. 2.High Court Bar Association members welfare scheme Rs 50/-(Fifty) (Hologram) to be paid.
11	D-CRLMC/15878/2025	SAMIR KUMAR MISHRA	2025-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C copy of order dtd 13.5. 2025 not filed.
12	D-WP(C)/21530/2025	BHABANI PRASAD MOHANTY	2025-06-03	1.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
13	D-WP(C)/22644/2025	BHABANI PRASAD MOHANTY	2025-06-03	1.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To cg not Filed.

14	D-WP(C)/22630/2025	BHABANI PRASAD MOHANTY	2025-06-03	1.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
15	D-BLAPL/16141/2025	BUDHIRAM DAS	2025-06-03	Page 12 is not neat.
16	D-WP(C)/22638/2025	BHABANI PRASAD MOHANTY	2025-06-03	1.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
17	D-ABLAPL/16379/2025	JAYAKRISHNA MOHAPATRA	2025-06-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. First para of the petition copy not neat.Page no-7 vide annex-1 not neat.Page number 10 not in order.
18	D-ABLAPL/16258/2025	SAROJ KUMAR DASH	2025-06-03	1.High court Bar Association members welfare scheme Rs 50/- (Fifty) (Hologram) to be paid in V nama
19	D-CMP/22722/2025	SURAJ MOHANTY	2025-06-03	Defendant No-2 of court below not made Party in this Petition.
20	D-WP(C)/22404/2025	CHANDRAKANTA NAYAK	2025-06-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. .Subject Code Not Furnished .
21	D-CRLMC/16178/2025	DEBA PRASAD DAS	2025-06-03	8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. 1.Index not correctly page marked. 2..Receipt Showing Serv.copy To Vigilance not Filed.
22	D-CRLA/15105/2025	ANIRUDHA DAS	2025-06-03	1. Vakalatnama properly stamped, Executed and accepted - Instead of mother guardian ,minor has himself executed vakalatnama which is attested by superintendent ,MISSION VATSALYA WHICH IS NOT CORRECT .
23	D-CRLMC/15805/2025	PRAVASH CHANDRA JENA	2025-06-03	1. As per Standing order No. 03 dated 09.07.2024, the name of the informant/ Victim shall not be reflected in the Petition.
24	D-CRLMC/16108/2025	ANSUMAN BHUYAN	2025-06-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Put up for S.R.after filing of C.Copy of F.I.R.2.Name of the deponent on affidavit does not tally with cause title and Petition.
25	D-ABLAPL/16228/2025	BUDHIRAM DAS	2025-06-03	1. As per Standing order No. 03 dated 09.07.2024,the name of the Informant and Victim shall not be reflected in the Petition.Put up for further S.R.
26	D-CRLMC/16536/2025	HARI PRASAD OJHA	2025-06-03	Put up for S .R after filing of order dated 08 .08 .2024 .
27	D-CRLMC/15801/2025	ANIRUDHA DAS	2025-06-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
28	D-WA/18436/2025	TANMAY MISHRA	2025-06-03	1. AU fee Rs 0.25/- to be paid. 2.Code Incorrect

29	D-WPCRL/15508/2025		2025-06-03	1.WPCRL filed is not in proper format,affidavit not made .2 .wpcrl petition and documents attached are not page marked .As per case no annexures filed and no index filed .
30	D-WP(C)/22816/2025	DEEPALI MAHAPATRA	2025-06-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl no. 4 not properly described.
31	D-WP(C)/22776/2025	SUKANTA KUMAR DALAI	2025-06-03	Annexure-6 not reflected in petition.
32	D-WP(C)/22780/2025	SUKANTA KUMAR DALAI	2025-06-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D-WP(C)/22013/2025	JEEVANJYOTI MOHANTY	2025-06-03	1.As per prayer Annexure-11 wrongly mentioned instead of annexure-10
34	D-CRLMC/16568/2025	SATYANARAYAN MISHRA	2025-06-03	Challenging the order dated 05 .03 .2024 furnished in cause title appears not correct and in declaration swear affidavit on behalf of petitioner 2 to 3 also appears not correct .
35	D-CRLMC/16333/2025	KULDEEP MOHANTY	2025-06-03	Date of NBW order not correct in petition.
36	D-CRLMC/11206/2025	BIDYADHAR MANSING	2025-06-03	1. Date of F.I.R. not mentioned in Index.2.C.Copy of F.I.R. not filed.I.A.for dispensing with Certified copy of F.I.R.file.
37	D-BLAPL/15852/2025	ARIJEET MISHRA	2025-06-03	1. Paragraph no. not correctly furnished in the petition.
38	D-BLAPL/16301/2025	DEEPAK KU SAHOO	2025-06-03	Page no. 14 not neat.
39	D-ABLAPL/16667/2025	ANUPAM DASH	2025-06-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
40	D-CRLMC/11760/2025	AMITAV TRIPATHY	2025-06-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.26 27 and 31 not neat and legible.
41	D-BLAPL/15841/2025	BIBHUTI BHUSAN CHOUDHURY	2025-06-03	Age not tally with Rejection order and cause title.Honble Court not tally with Rejection order and cause title.
42	D-BLAPL/16201/2025	AMLAN SHAKTI PAUL	2025-06-03	14-NOT PROPERLY INDEXED. Annexure-2 not filed and not page marked.Annexure-3 not page marked.
43	D-BLAPL/16306/2025	SUJIT KUMAR SWAIN	2025-06-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
44	D-BLAPL/15923/2025	PRAVASH CHANDRA JENA	2025-06-03	Page 11 and 12 not legible.
45	D-CRLMP/16598/2025	SUDHASHREE PASAYAT	2025-06-03	Provision of law furnished under Cr .pc in cause title appears not correct .
46	D-ABLAPL/16279/2025	PRATIK DASH	2025-06-03	1. In Sl.No-2 of the affidavit fathers name of the deponent furnished incorrectly.
47	D-BLAPL/16563/2025	SATYANARAYAN MISHRA	2025-06-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. As per rejection order,G.R.Case No. not mentioned in the cause title.2. Page no.9 not neat and legible.3.Page No. of BLAPL Petition and date of rejection order not correctly furnished in Book mark.
48	D-WP(C)/21809/2025	PRABHAT KUMAR DASH	2025-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of opp. party not correct in petition.

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DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 03-06-2025 (CASES FILED
BEFORE 2024)**

SI no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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